PENDENCY REPORT AS ON 19-04-2022			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	6551	
2	ADMLS-Admirality Suits.	10	
3	AHO-Appeal Against High Court Order.	30	
4	Application Us 34 of the Act involving International	2	
	Commercial Arbitration		
5	ARBA-Appeals under Indian Arbitration Act.	261	
6	ARBP-Petitions under Indian Arbitration Act.	99	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	5100	
9	CEREF-Reference under Central Excise Act.	19	
10	CMAPL-Miscellaneous Applications.	2788	
11	CMPAT-Company Act.	84	
12	CMP-Civil Miscellaneous Petition	2388	
13	COA-Appeals against judgement in Comp.Pet.	18	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	10	
16	CONTAR-Appeals against orders in Crl.Cont.mater	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	8352	
18	Contempt Petition in Berhampur Bench	2	
19	Contempt Petition in Bhubaneswar Bench	317	
20	Contempt Petition in Cuttack Bench	483	
21	Contempt Petition in Sambalpur Bench	5	
22	CONTR-Proceeding relating to Criminal Contempt	121	
23	COPET-Orginal Petition (Companies Act.)	129	
24	CRA-Criminal Appeals	1018	
25	CRLA-Appeal against Judgement/Sentence.	10322	
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1430	
27	CRLMA-Other Miscellaneous Application.	708	
28	CRLMC-Appl.under Sec.482 Cr.P.C.	10929	
29	CRLMP-Criminal Miscellaneous Petition	729	
30	CRLREV-Criminal Revision.	9235	
31	CRLTR-Original Trial.	1	
32	CRMC-Criminal Miscellaneous Case	24	
33	CRP-Revision Petition.	160	
34	CRREV-Criminal Revision	247	
35	CS(OS)-Civil suits.	1	
36	CUSREF-Reference under Customs Act.	3	
37	CVA-Civil Appeals	3	
38	CVREV-Civil Revision.	34	
39	CVRVW-Civil Review.	19	
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3	
41	EC-Execution Case.	2	
42	ELA-Appeals from Judgement in Election Pet.	14	
43	ELPET-Election Petitions.	26	
44	EXFA-Execution First Appeal.	3	
45	EXOS-Execution Application.	4	

46	EXP-Execution Petition.	22
47	FA-First Appeal	1086
48	FAO-First Appeal from Orders.	3283
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	112
51	GCRLA-Government Appeals	416
52	GUAP-Pet. under Guardianship and Wards Act.	13
53	IP(M)-Main Petition (Insolvency ACt.)	1
54	ITA-Appeals Income-tax	258
55	JCRA-Jail Criminal Appeals	15
56	JCRLA-Jail Criminal Appeal	1217
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	993
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	6268
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	100
65	MATA-Matrimonial Cases (Appeals)	1024
66	MFA-FA against Spl. Jurisdiction Cases.	7
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	94
69	OCRMC-Original Crl. Miscellaneous Case	99
70	OJC-Original Jurisdiction case (Writ)	1176
70	OREF-References.	11/0
72	OS-Original Suit.	1
72	OTAPL-Other Tax Applications.	116
74	OTC-Other Tax Case.	5
74	OVTA-Tax Appeal Under OVAT ACt.	2
75	RCFA-First Appeals(Rent Control Matters)	1
70	Review Petition in Berhampur Bench	2
78	Review Petition in Bhubaneswar Bench	114
78	Review Petition in Cuttack Bench	191
80	Review Petition in Sambalpur Bench	3
81		
81	RFA-FA from Judgement and Decree in Suit	2151
	RPFAM-Revision US 19 of Family Court Act.	1633
83	RSA-Second Appeal from Judgement and Decree.	<u>6722</u> 2160
84	RVWPET-Review Petition.	
85	SAO-Second Appeal from Appellate Order.	218
86	SA-Second Appeal	2244
87	SCLP-Pet.for leave to appeal to Supreme Court	1 171
88	SJC-Special Jurisdiction Case (Tax Matters)	171
89	SM-Suo Motu.	44
90	SPA-Sp.Appeal before DB	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	1314
93	TA-Tax Appeal	11
94	TEST-Testamentary Cases.	1

105	Bhubaneswar WPC(OAS)-Original Application in Sambalpur Bench	187
104	Cuttack WPC(OAPP)-Original Application Permission Petition in	4
103	Bench WPC(OAPPC)-Original Application Permission Petition in	186
101 102	WPC(OA)-Original Application in Bhubaneswar Bench WPC(OAPC)-Original Application (Provisional) in Cuttack	<u>5390</u> 504
100	WPC(OAC)-Original Application in Cuttack Bench	12683
98 99	WA-Appeals before DB against SB Judgement WPC(OAB)-Original Application in Berhampur Bench	4433
96 97	TRPCRL-Transfer Pet.for transfer a Crl.Proc. TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	<u>316</u> 829
95	TREV-Tax Revesion	88